

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of October 2018 to December 2018 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

- 2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses



for each financial year under the 2010 Sharing Regulations. Further, as per Regulation 17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Orders dated 15.11.2018 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period October, 2018 to December, 2018 based upon aforementioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.

"39 (vi) In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed



units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the unit declared under commercial operation i.e. Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.”

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

“55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.”

6. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period October,2018 to December,2018 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 15.11.2018:-

a) The sharing mechanism in respect of Pole-I and Pole-II of HVDC Champa–

Kurukshetra has been modified as per Order dated 31.07.2019 in petition No. 20/RP/2018 & 3/RP/2019.

- b) The sharing mechanisms as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been followed for BRBCL Generating Station also. For this Quarter LTA of 459.50 MW from BRBCL has been considered for beneficiaries and 2/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 2/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- c) The loads of GRIDCO, which were modeled as “Y(P) Load”, have been changed to “P” Loads as per the GRIDCO letter dated 14.03.2019. Accordingly, the Odisha load has been changed to 3667 MW from 3846 MW.
- d) The LTA of Suryakanta Hydro Energies Pvt Ltd which was not considered in original POC Order dated 15.11.2018, has now been considered as 14 MW to Delhi, per additional LTA details furnished by CTU for the application period.
- e) Monthly Transmission Charges (MTC) for Q3 2018-19 has been revised from Rs 2887.94 Crore to Rs 2899.61 Crore considering the tariff of Pole-II of HVDC Champa-Kurukshetra approved vide Order dated 06.11.2018 in Petition no.205/TT/2017, which was not part of original POC Order dated 15.11.2018 has been considered now.

7. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations, 2010 and amendments thereof.

8. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period October,2018 to December,2018. All other parameters shall be governed by CERC Order dated 15.11.2018.

9. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period October, 2018 to December, 2018 is provided at Annexure I.

10. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

11. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

**Sd/-
(I. S. Jha)
Member**

**Sd/-
(Dr. M.K. Iyer)
Member**

**Sd/-
(P.K Pujari)
Chairperson**



PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (October 2018-December 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Rajasthan	435394	30350	51990
2	Haryana	295713	30350	51990
3	Uttarakhand	295713	30350	51990
4	Uttar Pradesh	249153	30350	51990
5	Punjab	156033	30350	51990
6	Delhi	109473	30350	51990
7	Jammu & Kashmir	109473	30350	51990
8	AD Hydro	62912	30350	51990
9	Chandigarh	62912	30350	51990
10	Himachal Pradesh	62912	30350	51990

Slabs for PoC Rates- Southern Region (October 2018-December 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)
1	Andhra Pradesh	388834	30350	18939
2	Karnataka	295713	30350	18939
3	Telangana	249153	30350	18939
4	Sembcorp Energy India Limited	202593	30350	18939
5	SembcorpGayatri Power Ltd	202593	30350	18939
6	Kerala	156033	30350	18939
7	Tamil Nadu	109473	30350	18939
8	Goa-SR	62912	30350	18939
9	Pondicherry	62912	30350	18939

Slabs for PoC Rates -North Eastern Region (October 2018-December 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	388834	30350	12159
2	Manipur	202593	30350	12159
3	Nagaland	202593	30350	12159
4	Meghalaya	156033	30350	12159
5	Mizoram	156033	30350	12159
6	Arunachal Pradesh	109473	30350	12159
7	Tripura	62912	30350	12159

Slabs for PoC Rates - Western Region (October 2018-December 2018)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	435394	30350	12159	
2	Jindal Power Limited	435394	30350	12159	
3	JPL Stage-II	435394	30350	12159	
4	Maharashtra	435394	30350	12159	
5	Spectrum Coal & Power	435394	30350	12159	
6	TRN Energy Pvt. Ltd.	435394	30350	12159	
7	DB Power	388834	30350	12159	
8	DNH	342274	30350	12159	
9	Gujarat	342274	30350	12159	
10	MB Power	342274	30350	12159	
11	D&D	295713	30350	12159	
12	Goa-WR	249153	30350	12159	
13	Madhya Pradesh	249153	30350	12159	
14	SUGEN	156033	30350	12159	
15	Chhattisgarh	109473	30350	12159	
16	Chhattisgarh_Inj	109473	30350	12159	
17	Adani Power Limited				354492407

Slabs for PoC Rates - Eastern Region (October 2018-December 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar- Sasaram (Rs/Month)
1	Bihar	342274	30350	12159	
2	Odisha	342274	30350	12159	
3	DVC	249153	30350	12159	
4	West Bengal	202593	30350	12159	
5	GMR Kamalanga	156033	30350	12159	
6	Jharkhand	156033	30350	12159	
7	Bangladesh	109473	30350	12159	
8	Sikkim	62912	30350	12159	
9	West Bengal_Inj	62912	30350	12159	
10	BRBCL Nabinagar				14229000